

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH
Original Application No. 583 of 1999
M.A. No. 557/99

New Delhi, this the 15th day of March, 1999

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN (J)
HON'BLE SHRI N. SAHU, MEMBER (A)

(2)

1. Shri Jarnail Singh,
Office Superintendent, Delhi Circle-III
C.P.W.D., I.P. Bhawan, New Delhi.
R/o 26, Ram Nagar, Krishna Nagar,
Delhi-110051
2. Sh. J.L. Malik,
Office Superintendent
P.W.D. Circle VII (DA)
M.S.O. Building
New Delhi
R/o GI-1076, Sarojini Nagar,
New Delhi.
3. Shri M.C. Kapoor,
Office Superintendent
P.W.D. Circle IV,
M.S.O. Building
New Delhi
R/o 19/1, Guru Ram Dass Nagar,
Gurudwara Gali, Laxmi Nagar,
Delhi-110092.
4. Shri Birender Kumar, Heard Clerk
P.W.D. Divn. No. 19 (DA)
M.S.O. Building, I.P. Estate,
New Delhi.
R/o 12/899, R.K. Puram,
New Delhi.
5. Sh. M. Nazaruddin, Head Clerk,
G.T.B. Hospital, Civil Division,
P.W.D., Delhi.
R/o F-43 A, G.T.B. Enclave,
Shahdara, Delhi-93.
6. Shri Uma Shankar, Head Clerk,
'N' Division, C.P.W.D., New Delhi.
R/o 639, Sector-2, Sadiq Nagar,
New Delhi.

....Applicants

(By Advocate: Shri G.K. Aggarwal)

Versus

1. Union of India, through
The Secretary,
Ministry of Urban Affairs & Employment,
Nirman Bhawan, New Delhi-110011.
2. The Director General (Works)
Central Public Works Department
Nirman Bhawan, New Delhi.

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3. Chairman,
Departmental Anomaly Committee
Ministry of Urban Affairs & Employment
through Addl. Secretary,
Ministry of Urban Affairs & Employment
Nirman Bhawan, New Delhi-110011. Respondents

(3)

O R D E R (ORAL)

By Reddy, J.-

M.A. 557/99 for joining together is allowed.

2. Learned counsel for the applicants requests that a direction should go to the respondents to dispose of the representations filed by the applicants on 21.5.98 and 23.10.98.

3. Since the main grievance of the applicants seems to be that respondent 3, the Departmental Anomaly Committee has not chosen to dispose of the representation though it has been made as early as in May, 1998, we direct respondent 3 to dispose of the same within a period of three months from the date of receipt of a copy of this order. With these directions, the O.A. is disposed of.

Narasimha
(N. SAHU)
MEMBER(A)

Reddy
(V. RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

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